

Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation Process) Regulations, 2016
(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted				
1	Unpaid Insolvency Resolution Process Costs	1	10,96,000.00	-	10,96,000.00	-	-	-	
2	Liquidation Cost incurred till date	1	3,77,890.00	1.00	3,77,890.00	-	-	-	
3	Secured Financial Creditors	4	5,53,74,25,452.00	4	5,49,72,53,697.59	-	3,72,61,939.81	29,09,814.53	
4	Unsecured financial creditors	-	-	-	-	-	-	-	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	
6	Operational creditors (Employees)	5	25,94,847.00	-	-	-	25,94,847.00	-	
7	Operational creditors (Government Dues)	4	3,30,44,12,666.00	1	53,23,165.00	-	35,34,01,868.00	2,94,56,87,633.00	
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	35,69,69,734.00	2	10,33,52,013.16	-	35,69,69,734.00	-	
9	Other stakeholders, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	
Total			9,20,28,76,589.00		5,60,74,02,765.75	-	75,02,28,388.81	2,94,85,97,447.53	